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संडमान भीर निकासार द्वीप समह के मूल निकासियों की संख्या में गिराबट

3897. ची शांति स्यागी : क्या ह मंत्रीयह जलाने की कृपा करेंगे कि :

- (क) क्यायह सच है कि श्रंडमान और मिकोबार टीप समूह के मूल निवासियों की पुरुषा में कमी हो रही है;
- (ख) यदि हां, तो उनकी वर्तमान जनसंख्या कितनी है ; श्रीर
- (ग) इन मूल निवासियों के संरक्षण और कल्याण के लिए सरकार ने क्या कदम उठाए हैं और इस संबंध में भ्राग किन उपायों पर विचार किया जा रहा है?

संसदीय कार्य मंत्रालय में राज्य मंत्री भौर गृह मंत्रालय में राज्य मंत्री (श्री एम० एम० संक्रम): (क) जी नहीं, श्रीमान।

- (ख) श्रोंगज, जाखाज, निकोबारीज, श्रण्डमानीज, सेन्टीनलीज तथा क्षोमपेन्त जनजातियां, श्रंडमान श्रौर निकोबार द्वीप समूह की मूल निवासी हैं। 1981 की जनगणना के श्रनुसार इन जनजातियों की जनसंख्या 22,062 है। इन श्रांकड़ों में सेन्टीनेलीज की जनसंख्या शामिल नहीं है क्योंकि इस जाति के लोगों के प्रतिकृल रवैये के कारण जनगणना कर्मचारी इनसे संपर्क करने में ग्रसमधं रहे है।
- (ग) इन जनजाति के लोगों को उचित स्वास्थ्य सुविधाएं उपलब्ध कराई जाती हैं श्रादिम जनजातियों के श्रच्छे स्वास्थ्य के लिए उन्हें मुफ्त राशन तथा पोष्टिक श्राहार भी दिया जा रहा है। इसके श्रलावा, बच्चे को जन्म देने पर ग्रादिम जनजातियों को श्रोत्साहन भी दिए जाते हैं।

Working of National Fire Service College, Nagpuar

3898. DR. SHRIKANT RAMCHANDRA JICHKAR; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any evaluation of the working of the National Fire Service College, Nagpur was made recently;

- (b) if so, what are the findings thereof; and
- (c) if not, whether such evaluation id proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M JACOB): (a) and (b) No evaluation of the working of the National Fire Service College, Nagpur has been recently made;

(c) No evaluation is contemplated at present.

Deportation of Foreign Nationals

3899. DR. SHRIKANT RAMCHANDRA JICHKAR; Will the Minister of HOME AFFAIRS be pleased to state;

- (a) the number of foreign nationals deported out of the country during the last three years;
- (b) the countries to which they were deported;
- (c) the expenditure incurred on their deportation; and
- (d) whether the above expenditure is recoverable, if so, from whom?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

Cditerion for awarding Police Medals

3900. DR. SHRIKANT RAMCHANDRA JICHKAR: Will tile Minister of HOME AFFAIRS be pleased to state:

- (a) what is the oriterian for awarding Police Medals;
- (b) what is the number of representations and protests received after the awards were announced during the last three years; and